POWER GENERATED FROM WASTE GARBAGE

712. SHRI SANJAY SADASHIVRAO MANDLIK
SHRI BIDYUT BARAN MAHATO
SHRI SUDHEER GUPTA
SHRI SHRIRANG APPA BARNE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the quantum of power generated from waste garbage/material in the country till date;
(b) the financial assistance provided by the Government during each of the last three years
and the current year, State/UT-wise; and
(c) the further steps taken/being taken by the Government to promote initiatives like tying
with solid waste management companies, municipal corporations and technology institutes to
boost the Waste-to-Energy programme?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and
MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) A total capacity of **291.34 MW** has been installed for power generation from waste
garbage/material in the country till date.

(b) Central Financial Assistance (CFA) has been given by the Government to the developers
for installation of projects to generate power from waste garbage/material. The year wise
details of CFA provided have been placed at Annexure-I.

(c) The Ministry of New & Renewable Energy is implementing a “**Programme on Energy
from Urban, Industrial, Agricultural Wastes/Residues and Municipal Solid Waste**” in
the country for recovery of energy in the form of Biogas or Bio-CNG or Power from Urban,
Industrial and Agricultural Waste / Residues.

Financial assistance available under the programme is as follows:

a. Biogas generation: Rs 1.0 crore per 12000cum/day;
b. BioCNG generation (including setting of Biogas plant): Rs 4.0 Crore per
4800Kg/day;
c. Power generation based on Biogas (including setting of Biogas plant): Rs 1.50 Crore
to Rs 3.0 Crore per MW.
d. Power generation based MSW: Rs 5.0 Crore per MW.
e. Biomass Gasifier:
   - Rs. 2,500 per kWe with duel fuel engines for electrical application
   - Rs. 15,000 per kWe with 100% gas engines for electrical application
   - Rs. 2 lakh per 300 kWth for thermal application

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ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 712 FOR 17.09.2020 REGARDING “POWER GENERATED FROM WASTE GARBAGE”

“Details of Central Financial Assistance provided by Government for Power generation plants based on waste/garbage under “Programme on Energy from Urban, Industrial, Agricultural Wastes/Residues and Municipal Solid Waste”, as on 31.08.2020”

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